



**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.**

Subject:-Creation of 08 posts of Principal Magistrate, Juvenile Justice Board (Civil Judge Junior Division/Munsiffs) for eight Juvenile Justice Boards.

Reference:-Cabinet Decision No.19/3/2018 dated 08-02-2018.

**GOVERNMENT ORDER NO: 958 - LD (A) of 2018.
D A T E D: 15 - 02 - 2018.**

Sanction is accorded to the creation of 08 (eight) posts of Principal Magistrates (Civil Judge Junior Division/Munsiff) in the PB Rs.(27700-770-33090) for eight Juvenile Justices Boards to be constituted at Anantnag, Baramulla, Srinagar, Jammu, Doda, Rajouri, Kargil and Leh, in phase-I.

This issues with the concurrence of the Finance Department conveyed vide its U.O.No. A/61(2002)-95 dated 28-11-2017.

By Order of the Government of Jammu and Kashmir.

**Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Dated: 15 -02-2018.**

NO:LD(A) 2008/85

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commissioner/ Secretary to Government, General Administration Department.
3. Commissioner/ Secretary to Government, Social Welfare Department. This is with reference to his letter No. SW/ICDS/ICPS/16/2017 dated 10-10-2017.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
6. Director, Archives, Archaeology and Museums, J&K, Jammu.
7. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
8. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.


**(Ashish Gupta)
Deputy Legal Remembrancer**


15/2/2018
15/02